SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

Concern over fiscal stability of States

DR. JOHN BRITTAS (Kerala): Sir, States face fiscal debilitation, with fiscal deficit now set at 3.5 per cent of GSDP and 0.5 per cent linked to power sector reforms, while Centre's estimate stands at 5.9 per cent. In 2018-19, Centre raised 62.7 per cent of aggregate resources, while States bore 62.4 per cent of aggregate expenditure, covering only 44.8 per cent from their own resources. The rest came from vertical resources, transfers and contracting debt.

There is a notable revenue devolution imbalance, exemplified by Kerala's declining tax share from 3.875 per cent during the Tenth Finance Commission period, when Kerala's share of India's population, as per benchmark 1971 Census, was 3.89 per cent, to around 1.925 per cent now when State's population share is 2.76 per cent. Besides, use of population figures of 2011 Census, in lieu of 1971 Census, in determining horizontal devolution of revenue resources, led to decline in the share of Southern States. Inclusion of Cess and Surcharges in divisible pool, as there is significant increase in Centre's gross tax revenue from 8.16 per cent in 2011-12 to 28.08 per cent in 2021-22, amounting to Rs. 7.06 lakh crores, thereby reducing States' effective share in Central taxes.

Another constriction is the new stipulation to reckon public account balances and borrowings by State entities when fixing States' net borrowing limits, while off-budget borrowings of Central entities are neither considered as Government's debt nor reckoned for fixing its borrowing limits. Sir, 34 per cent of Union revenue is estimated from borrowings and other liabilities.

Hence, I urge the Government to take steps to ensure fiscal stability of States.

SHRI A.A. RAHIM (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

Air pollution in Delhi NCR

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश) : महोदय, दिल्ली एनसीआर में हवा प्रदूषण में वृद्धि हुई है, जिसका अधिकांश दोष किसानों पर लगाया जा रहा है। पराली जलाना हवा प्रदूषण का कारण है, लेकिन यह दिल्ली एनसीआर में प्रदूषण गतिविधियों के कुल योगदान का केवल लगभग 38% होता है। वाहन इमिशन्स, लगभग 38-40% इमिशन का हिस्सा हैं।

महोदय, दिल्ली एनसीआर के वायु प्रदूषण के लिए 'अन्य राज्यों ' में पराली जलाए जाने की घटनाओं को जिम्मेदार माना जा रहा है। यहाँ विडंबना यह है कि पराली जलाने की घटनाओं का उच्चतम प्रतिशत पंजाब में सामने आया है - 2022 की इसी अवधि के मुकाबले 63% अधिक। राज्यों को भी पराली जलाने से रोकने के लिए तत्काल कदम उठाने चाहिए। इस संबंध में, मैं हरियाणा - जहाँ 2022 से पराली जलाने की घटनाओं में 39.7% की कमी और उत्तर प्रदेश में 2017-2022 के बीच पराली जलाने की घटनाओं में 65.65% की कमी आई है - ऐसे राज्यों के नेतृत्व की सराहना करता हूं, जिन्होंने नीतिगत बदलाव लागू किए हैं और पराली जलाने के विकल्पों, जैसे बायो डीकंपोजर को बढ़ावा दिया है।

महोदय, अंत में किसानों पर दोष लगाने के बजाय, दिल्ली एनसीआर को पड़ोसी राज्यों के साथ मिलकर वाहनों, निर्माण और विध्वंसक गतिविधियों सहित सभी स्रोतों से प्रदूषण को संबोधित करने के लिए पहल करनी चाहिए। मैं माननीय पर्यावरण, वन और जलवायु परिवर्तन मंत्री से दिल्ली एनसीआर में वायु गुणवत्ता प्रबंधन प्रथाओं में हस्तक्षेप करने का अनुरोध करूंगा।